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O.A. - 1921/94 -  
(A)

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Serial No. of Order	Date of Order	Order with Signature	
7	19.8.94	<p>Heard both parties.</p> <p>Order is dictated and pronounced in open court vide separate sheets attached to the case records of O.A. 605/94. This application is disposed of as per the observations and directions given in the order.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p>	<p>A.D. Room R-2 not back.</p> <p>These to no appearance from opp. sides.</p> <p>Show cause not filed for admission &amp; hearing. (S-13)</p> <p><i>Patna</i> 7/8</p> <p>Beach</p> <p>① Mr. D.N. Misra counsel for Rly. has been filed.</p> <p>② copy of counsels has been served.</p> <p>③ Adj. to 19.8.94 for admission hearing.</p> <p><i>Patna</i> 16/8</p> <p>Beach</p>

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